

C. A. T. Bench, JAIPUR

Date of Order

Orders

of 286/93

25-6-93

Present - Mr. P.V. Calla, counsel for the applicant.
Sh. M. Rafiq, counsel for the respondents.

Mr. Rafiq submits that he has taken objection about few documents but he will not press this objection and he will file additional reply, if necessary taking into consideration to those documents.

but up on 5.7.93.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

Addl. Reply
not filed.
29/6/93

5-7-93

Mr. P.V. Calla - Counsel for applicant
Mr. M. Rafiq - Counsel for respondents

The applicant present in person with Mr. S.S. Sharma, respondent No. 6 and prays that he wants to withdraw the petition. The prayer is accepted. The petition is dismissed as withdrawn.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

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could 5066

Date 29-7-93